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Title: Need to take steps to immediately restore the kerosene allocation to Tamil Nadu as per the entitlement.

DR. J. JAYAVARDHAN (CHENNAI SOUTH): Hon. Deputy-Speaker, Sir, I would like to bring to the notice of the House an important issue highlighted in the memorandum submitted by hon. Chief Minister of Tamil Nadu, Puratchi Thalaivi Amma to hon. Prime Minister. ...(*Interruptions*)

The actual requirement of kerosene as per the entitlement of the card holders is 65,140 Kilo Litres (KL) per month for Tamil Nadu. ...(*Interruptions*) The allocation, which was 59,780 KL of kerosene per month up to March, 2010, was reduced ten times in the last few years and now stands at just 28,476 KL, which is only 44 per cent of the State's requirement. ...(*Interruptions*) There is still a huge discrepancy of 38 lakh in the number of LPG connections in Tamil Nadu between the data released by the Ministry of Petroleum and the family card holders. ...(*Interruptions*)

Further, while increase in LPG connections is a nation-wide trend, the allocation of kerosene for some States has not been reduced in the same drastic proportion as Tamil Nadu. ...(*Interruptions*) The Central Government should take necessary steps to immediately restore the kerosene allocation to the State to the required level of 65,140 KL per month. ...(*Interruptions*) Thank you, Sir. ...(*Interruptions*)

HON. DEPUTY SPEAKER: Shrimati V. Sathyabama is permitted to associate with the issue raised by Dr. J. Jayavardhan.

...(*Interruptions*)